

Declaration of Assets and Liabilities

Year....2025-26.....

I, **Niraj Mohan** son/daughter of **Sri Binay Mohan** aged 31 years, belonging to **Stenographer & Private Secretary services** and presently working as **Personal Assistant, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6,000/-	4,000/-	Smriti Kumari	Nitya Mohan	Shrisha Mohan
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs.10,000/ S.B.I PPF A/C 2,14,844/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	S.I.P Deposit Rs-4,000/- Per Month	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Premium Policy- 826470182 Rs-12,000/- Per Annum	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	CB Shine Bs IV Bike	-	-	-	-
(vi)	Jewellery (give details of weight and value)	-	Gold 75 gm. Brought Istri Dhan	-	-	-
(vii)	Other assets, such as values of claims / interests	Home Appl. Tv, Freeze, A.C. & Others	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	41.50 Decimal, Lachhwa, Jamui	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	15 Dhur Nisarpura, Kurkari, Phulwarisarif	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2016
(a)	(i) Loans from Banks	S.B.I. BVM, Branch, Patna	Rs-23,24,980/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport	-	-

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	(including aircraft and helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DXJPM8427E	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :-

Cadre :-
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Niraj Mohan*

Name of Employee: **NIRAJ MOHAN**

Designation: **PERSONAL ASSISTANT**

Department: **Bihar Vidhan Sabha, Patna**

Place: Patna.

Date: *13-02-2026*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.